

(iii) (a) Annual Report and Accounts of the Semi-Conductor Laboratory (SCL), S.A.S Nagar, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Laboratory.

[Placed in Library. See No. L.T. 10437/17/23]

(iv) (a) Twenty -eighth Annual Report and Accounts of the National Institute of Electronics and Information Technology (NIELIT), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10438/17/23]

### **I. Notifications of the Ministry of Agriculture and Farmers Welfare**

### **II. Reports and Accounts (2021-2022 and 2022-23) of various organisations and related papers**

### **III. MoUs between Government of India and NSC Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table—

- I. (i) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 4294 (E), dated the 3rd October, 2023, publishing the Insecticides (Prohibition) Order, 2023, issued Sections 27 and 28 of the Insecticides Act, 1968.

[Placed in Library. See No. L.T. 10310/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), under sub-section (3) of Section 36 of the Insecticides Act, 1968:-

- (1) G.S.R. 794 (E), dated the 26th October, 2023, publishing the Insecticides (Fifth Amendment) Rules, 2023.
- (2) G.S.R. 827 (E), dated the 8th November, 2023, publishing the Insecticides (Sixth amendment) Rules, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 10308/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 4844 (E), dated the 8th November, 2023, exempting certain laboratories for the purpose of importing sample quantity of insecticides, issued under sub-section (2) of Section 38 of the Insecticides Act, 1968.

[Placed in Library. See No. L.T. 10311/17/23]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (1) No. S.O. 3831 (E), dated the 29th August, 2023, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) (Seventh Amendment Order 2023.
- (2) No. S.O. 4645 (E), dated the 25th October, 2023, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) (Ninth Amendment Order, 2023.
- (3) No. S.O. 4251 (E), dated the 27th September, 2023, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) (Eighth Amendment Order), 2023.
- (4) No. S.O. 4918 (E), dated the 14th November, 2023, authorizing certain manufacturers of Fermented Organic Manure and Liquid Fermented Organic Manure to sell in bulk directly to farmers for a further period of three years from the date of publication of this order in the Official Gazette.
- (5) No. S.O. 5051 (E), dated the 24th November, 2023, publishing the Fertilizer (Inorganic, Organic or Mixed) (Control) Tenth Amendment Order, 2023.

[Placed in Library. For (1) to (5) See No. L.T. 10309/17/23]

(v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), issued under Section 3 of the Essential Commodities Act, 1955:-

- (1) No. S.O. 5077 (E), dated the 29th November, 2023, notifying certain specifications in respect of Nano Di Ammonium Phosphate fertilizer (liquid) to be manufactured by M/s Zuari Farm Hub Limited in India for a period of three years.

- (2) No. S.O. 5078 (E), dated the 29th November, 2023, notifying certain specifications in respect of Nano Urea fertilizer (liquid) to be manufactured by M/s Zuari Farm Hub Limited in India for a period of three years.
- (3) No. S.O. 5079 (E), dated the 29th November, 2023, amending the Principal Notification No. S.O. 1048 (E) dated the 3rd March, 2023.
- (4) No. S.O. 5080 (E), dated the 29th November, 2023, notifying certain specifications in respect of Nano Phosphorus (liquid) to be manufactured by M/s The Energy and Resources Institute in India for a period of three years.
- (5) No. S.O. 5081 (E), dated the 29th November, 2023, notifying the specifications in respect of certain fertilizer imported by M/s Fertiq Private Limited in India for a period of three years.

[Placed in Library. For (1) to (5) See No. L.T. 10638/17/23]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Fifty-second Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Ltd., Srinagar, Kashmir, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10304/17/23]

- (ii) (a) Forty-fifth Annual Report and Accounts of the Karnataka Cashew Development Corporation (KCDC) Limited, Mangaluru, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10627/17/23]

(B) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, Telangana for the year 2022-23.

(b) Annual Accounts of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, Telangana for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10307/17/23]

(ii) (a) Annual Report and Accounts of the National Farmers Welfare Program Implementation Society, New Delhi, for the year 2021-22, together with the Auditor's Report thereon.

(b) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10632/17/23]

(iii) (a) Annual Report and Accounts of the National Farmers Welfare Program Implementation Society, New Delhi, for the year 2022-23, together with the Auditor's Report thereon.

[Placed in Library. See No. L.T. 10633/17/23]

(iv) (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organisation.

[Placed in Library. See No. L.T. 10634/17/23]

(v) (a) Annual Report and Accounts of the National Centre for Cold-chain Development (NCCD), Gurugram, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 10306/17/23]

III. A copy (in English and Hindi) of the following papers:-

(i) Memorandum of Understanding between the Government of India (Ministry of Agriculture and Farmers Welfare) and the National Seeds Corporation (NSC) Limited, for the year 2023-24.

- (ii) Memorandum of Understanding between the Government of India (Ministry of Agriculture and Farmers Welfare) and the National Seeds Corporation (NSC) Limited, for the year 2024-25.

[Placed in Library. See No. L.T. 10945/17/23]

**Reports and Accounts (2022-23) of various Associations and Institutes and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table—

- (i) (a) Sixty-ninth Annual Report and Accounts of the Bombay Textile Research Association (BTRA), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 10446/17/23]

- (ii) (a) Annual Report and Accounts of the Ahmedabad Textile Industry's Research Association (ATIRA), Ahmedabad, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by the Government on the working of the above Association.

[Placed in Library. See No. L.T. 10444/17/23]

- (iii) (a) Forty-third Annual Report and Accounts of the Man-Made Textiles Research Association (MANTRA), Surat, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by the Government on the working of the above Association.

[Placed in Library. See No. L.T. 10441/17/23]

- (iv) (a) Annual Report and Accounts of the Indian Jute Industries' Research Association (IJIRA), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

- (v) (a) Annual Report and Accounts of the Indian Jute Industries' Research Association (IJIRA), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

[Placed in Library. For (iv) and (v) See No. L.T. 10445/17/23]